

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.**

Dated : This the **19th** day of **November** 2020

Hon'ble Justice Mrs. Vijay Lakshmi, Member (J)

Original Application No. 330/00658/2020

Manoj Kumar Jaiswal, aged about 24 years, son of Late Shriram IInd
(M.T.S), R/o 260/A1, Pooravaldi, Kydganj, Prayagraj.

. . .Applicant

By Adv : Shri Pramod Kumar Singh
Ms. Anju Kushwaha

V E R S U S

1. Chief Post Master General, U.P. Circle, Lucknow.
2. Assistant Director Recruitment Circle, Lucknow (U.P.).
3. Senior Superintendent Railway Postal Service A Group, Allahabad.

. . .Respondents

By Adv: Shri Chakrapani Vatsyayan

O R D E R

Heard Shri P.K. Singh, learned counsel for the applicant and Shri Chakrapani Vatsyayan, learned counsel for the respondents and perused the record.

2. At the very outset, learned counsel for the applicant submitted that the applicant will be satisfied at this stage if the competent authority amongst the respondents be directed to decide his representation dated 16.10.2020 (Annexure A-12 of OA) by a reasoned and speaking order in a time bound manner.
3. Learned counsel for the respondents has no objection against the limited prayer made by the applicants' counsel.

4. In view of limited prayer made by the learned counsel for the applicant, no useful purpose will be served in keeping this OA pending and it is disposed of finally at the admission stage, with direction to the competent authority amongst the respondents to decide the representation of the applicant dated 15.10.2020 by a reasoned and speaking order, in accordance with law, within a period of three months from the date of receipt of certified copy of this order.

5. The order so passed, shall be communicated to the applicant by the respondents without any delay.

6. There will be no order as to costs.

7. It is made clear, that this Tribunal has not expressed any view on the merits of the case.

(Justice Vijay Lakshmi)
Member (J)

Anand...